

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2592
(TO BE ANSWERED ON 03.01.2018)

TRANSFER AND POSTING OF WOMEN EMPLOYEES

2592. SHRI C.S. PUTTA RAJU:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether women appointed in Government Service have been deputed in areas far away from their families;
- (b) if so, the details thereof;
- (c) whether the Government proposes to formulate rules for appointment and transfer of single women working in the Ministries; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a)&(b): Respective Ministries / Departments have their own guidelines / policy for transfer and posting of their employees depending upon the specific requirements of that Ministry / Department.
- (c) & (d): There is no such proposal under consideration for appointment and transfer of single women working in all Ministries.
